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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1990 of 1994

New Delhi, dated the 13th October, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Bishamber Dutt,
S/o Shri Butaram,
C-21, Central Jail, Tihar,
New Delhi-110064. APPLICANT

(By Advocate: Shri S.C. Luthra)

VERSUS

1. Govt. of N.C.T. of Delhi
through the Secretary, Home,
5, Shannath Marg, Delhi-110054.

2. Inspector General of Prisons,
Central jail, Tihar,
New Delhi-110064.

RESPONDENTS

(By Advocate: Shri G. Kathpalia)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Heard the applicant's counsel
as
Shri S.C. Luthra as well / the Respondent's counsel
Shri Girish Kathpalia on the prayer contained
in the O.A. We dispose of this O.A. with a
direction to the Respondents to open the sealed
cover, and thereafter, if the OPC has found ~~him~~
the applicant fit for promotion, consider
promoting the applicant ^{as per Supp. Trial} in the light of the
recommendations of the DPO, subject to the ultimate
outcome of the criminal case stated to be pending
against him.

2. No costs.

A. Vedavalli
(DR. A. VEDAVALLI)
Member (J)

S.R. Adige
(S.R. ADIGE)
Member (A)

/GK/